

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-08/2017/ 2205 /A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Chirang.

Dated Guwahati the 9th June, 2020.

Sub: **Permission for official vehicle.**

Ref:- Your letter No. DJCH.I-5/P/2019-2020/2004 dated 04.06.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to perform the journey to the Hon'ble Gauhati High Court on 05.06.2020, with your allotted vehicle, at your own cost.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/ 2206/A, dated

Copy to:

1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

Rdn